

and in another it may be 80 per cent. Therefore, it is not uniform in each series. It all depends upon how they are sold.

**श्री भगवत नारायण भार्गव:** जिस समय गवर्नमेंट ने पहले पहल ये बांड जारी किये, क्या उस समय इस बात की घोषणा कर दी गई थी कि जो बिके हुये बांड नहीं होंगे, उनका रूपया गवर्नमेंट ले लेगी और वे इनाम में शामिल किये जायेंगे ?

**श्री मोरारजी आर० देसाई :** घोषणा करने की कोई जरूरत महसूस नहीं हुई थी। जो घोषणा की गई वह यही थी कि सब के सूद का हम इनाम दे देंगे। तो चाहे बिके ये हों, चाहे बिके हुये न हों, सूद तो सब का इनाम में दिया जाता है। ऐसी हालत में जो बिके हुये बांड हैं उनको न बिके हुये बांड का सूद लेने का अधिकार नहीं है।

**DIWAN CHAMAN LALL:** May I ask whether the hon. Minister's figures are correct in regard to Great Britain? Is a similar system adopted there of adding unsold bonds to the sold bonds for the purpose of lottery?

**SHRI MORARJI R. DESAI:** In England they have adopted an electronic system for drawing the prizes. It is a different system and the unsold Bonds are not included but when the unsold Bonds are not included the interest on the unsold Bonds is <sup>not</sup> given in prize. There is this difference between the two. Only those numbers are taken which are sold and the electronic system allows that to be done. We do not have that system here. That is why this difficulty has arisen. In spite of all this, the sale of Bonds has gone down in England too.

**श्री प्रतुल चन्द्र मित्र:** जो बांड सरकार के पास रह गये हैं और जिन पर प्राइज मिली है, उनको अब अगर कोई खरीदेगा तो क्या उसको वह प्राइज मिलेगी ?

**श्री मोरारजी आर० देसाई :** बाद में खरीदने से कैसे मिलेगी। दूसरे क्वार्टर में फिर से ड्राअल होगा तो मिलेगी।

**SHRI H. V. TRIPATHI:** May I know the proportion of prizes received by sold Bonds to unsold Bonds?

**SHRIMATI TARKESHWARI SINHA:** The value of the Bonds sold up to 30th June was Rs. 4-65 crores, 33 • 2 per cent., of the Rs. 100 denomination and, in the Rs. 5 denomination the value of Bonds sold was Rs. 4-26 crores, 53 • 2 per cent. The number of prizes won by Bonds sold up to 30th June was 182, 32-5 per cent., of the Rs. 100 denomination and 2,356 in the case of Rs. 5 denomination—53 per cent.

**AMOUNT SANCTIONED TO SETH KTRORIMAL CHARITY TRUST, BHIWANI FOR COLLEGE BUILDING**

•115. **SHRI BANSI LAL:** Will the Minister of EDUCATION be pleased to state:

(a) the amount that Government have granted to Seth Kirorimal Charity Trust, Bhiwani, for constructing a Basic Training College or B. T. College building at Bhiwani in the State of Punjab;

(b) whether Government have verified that the amount was actually spent for constructing the said Basic Training College or B. T. College building; if so, when the building was constructed; and

(c) if the college building has not yet been constructed, what action Government have taken against the Trust?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR)** (a) No grant was given for constructing a building. A total amount of Rs. 55,465 was however sanctioned for renovation of the existing building and equipment.

(b) According to the audit report received by the Government the grant

has been utilised for the purpose it was given.

(c) Does not arise.

**REPORTS FROM WORLD BANK,  
TECHNICAL CO-OPERATION MISSION, ETC.  
ON PROPER UTILISATION OF CREDIT**

♦116. SHRI DAHYABHAI V. PATEL:  
Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India has received reports from international agencies and institutions such as, the World Bank, the Technical Cooperation Mission, Ford Foundation and Rockefeller Foundation, assisting or co-operating in the various projects in India, on the delicate financial and balance of payment position and the proper utilisation of credits, wherein concern has been expressed at the relatively slow progress of work and development; and

(b) if so, whether Government will arrange to place copies of the said reports on the Table of the House?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The reports received from the Ford Foundation and Rockefeller Foundation give facts regarding the grants given by these institutions and the projects and schemes financed through them. No report is received from the Technical Co-operation Mission of the United States Government. The Missions sent by the World Bank to study India's economic situation submit their reports to the World Bank and as such, they are treated as confidential.

(b) The reports published by the Ford Foundation are available in the Library of Parliament. Copies of the report published by the Rockefeller Foundation are being placed in the Library of the Parliament.

MR. CHAIRMAN: Question hour is over.

**WRITTEN ANSWERS TO QUESTIONS**

**LEGAL PROCEEDINGS AGAINST ANANDA  
BAZAR PATRIKA LTD., CALCUTTA FOR  
RECOVERY OF LOANS**

\*89. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether any legal proceedings have been started against the Ananda Bazar Patrika Ltd., Calcutta, for the recovery of the loans and interests to the Life Insurance Corporation;

(b) if so, what is the nature of the proceedings; and

(c) if the answer to part (a) above be in the negative, what are the reasons for the delay?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) Does not arise.

(c) Out of the outstanding amount of Rs. 20-31 lakhs as at 30th September, 1960 the Corporation expects to receive about Rs. 16'44 lakhs by about the end of December, 1960.

**REPORT BY THE ALL INDIA SPORTS  
COUNCIL ON INDIA'S PERFORMANCE IN  
OLYMPIC GAMES**

\*90. SHRI BHUPESH GUPTA: Will the Minister of EDUCATION be pleased to state:

(a) whether the All India Sports Council has been asked to submit a report on the performance of the Indian Contingent at the Olympic Games recently held in Rome;

(b) whether Government have inquired into the causes of the disappointing performance by the Indian teams in these games; and

(c) what steps Government propose to take in this connection?